

## COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)

APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016 & IA NO.  
434 OF 2018

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APPEAL NO. 132 OF 2016 & IA NO. 295 OF 2016 & IA NOS.  
109, 225 OF 2017 & IA NO. 437 OF 2018

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APPEAL NO. 133 OF 2016 & IA NO. 298 OF 2016 & IA NO.  
436 OF 2018

Dated: 27<sup>th</sup> April, 2018

Present: Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)  
Hon'ble Mr. Justice N.K. Patil, Judicial Member

APPEAL NO. 131 OF 2016 & IA NO. 292 OF 2016 & IA NO. 434 OF 2018

In the matter of :

GAIL India Ltd. .... Appellant(s)

Vs.

Sravanthi Energy Pvt. Ltd. & Anr. .... Respondent(s)

APPEAL NO. 132 OF 2016 & IA NO. 295 OF 2016 & IA NOS. 109, 225 OF 2017 & IA  
NO. 437 OF 2018

GAIL India Ltd. .... Appellant(s)

Vs.

Gama Infraprop Pvt. Ltd. & Anr. .... Respondent(s)

APPEAL NO. 133 OF 2016 & IA NO. 298 OF 2016 & IA NO. 436 OF 2018

GAIL India Ltd. .... Appellant(s)

Vs.

Beta Infratech Pvt. Ltd. & Anr. .... Respondent(s)

Counsel for the Appellant(s) :

Mr. Sacchin Puri, Sr. Adv.  
Mr. Yoginder Handoo

Mr. Nishant Kumar  
Mr. Ritwik Chawla

Counsel for the Respondent(s) :

Mr. Sumit Kishore for PNGRB

Ms. Lalia Elizabeth Philip  
Mr. Kaustav Som for R-1

**ORDER**

List this batch of appeals on **03.08.2018** as requested by the learned counsel appearing for Respondent No. 1.

**(Justice N.K. Patil)**  
**Judicial Member**

**(B.N. Talukdar)**  
**Technical Member (P&NG)**

kt/vg